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O.A. No. 258/2010

ORDER DATED 19<sup>th</sup> OF OCTOBER, 2011

Coram:

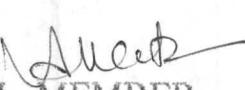
HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER  
&

HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

.....  
Heard Mrs. U.R. Padhi, Ld. Counsel appearing for the applicant and Sri S. Mishra, Ld. Addl. Standing Counsel for the Respondents.

During the course of hearing it is pointed out that India Govt. Mint has not been notified under the jurisdiction of C.A.T. under Section 14 of A.T. Act, 1985.

In view of above, we are constrained to dismiss this O.A. due to lack of jurisdiction. However, we give liberty to the applicant to seek redressal of his grievance in appropriate forum.

  
JUDL. MEMBER

  
ADMN. MEMBER

K.B